IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

O.A. No.899 of 1987

Ram Prasad   .....   Applicant.

Versus.

Divisional Rly.Manager,
Central Railway,Jhansi.   .... Respondent.

Hon'ble Mr.Justice K.Nath,V.C.
Hon'ble Mr.K.J.Raman,A.M.

This case has been called from the court No.2
because the Division Bench is not sitting there, and
according to the learned counsel for the applicant,
some urgency is involved.

2.   Shri. R.K.Nigam learned counsel for the applicant
produces a circular letter No.P/161/O/S & T/Screening/
Bharti, dated 7.2.89 of the office of the Divisional
Railway Manager(Ka) of Jhansi indicating that certain
persons were called for screening between 28.2.89 and
3.3.89. The list attached to the circular contains the
name of applicant Ram Prasad Lachchu. The learned counsel
says that in another part of the list, presently not availa-
ble, the name of the other applicant Bhaiya Lal son of
Hathlu also appears. According to the learned counsel,
these 2 applicants were not considered for the purposes
of screening on the ground that their present applicatio-
ns are pending disposal before this Tribunal. He says
that now the screening of other persons is to be done
shortly. He requests that the opposite parties may be

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permitted to consider the case of the applicants during screening and that the applicants withdraw these 2 case for purposes. The request seems to be fair. The applications are dismissed as withdrawn with the remark that the opposite parties will consider the case of the applicants for the purposes of screening in the light of the circular dated 7.2.89 referred to above. Copy of the order may be given to the learned counsel for the applicant by tomorrow. This order also governs O.A No.900 of 1987.

Sd/
Member(A)

Sd/
Vice Chairman.

TRUE COPY

Dated:28th March,1989.
brc/

Maharudji
9/4/89

AC
3.4.89

महारुद्र सिंह
अनुभाग अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
अतिरिक्त न्यायपीठ, इलाहाबाद
Mah... ... ngh
Secti... ... cer
Cent... ... istrative Tribunal
Addi... ... Allahabad